

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.05.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 836 of 2021 & I.A. No. 2241 of 2021	Joint Commissioner of State Tax Vs. Shree Vindhya Cast Coasters Ltd. & Anr.	Aaditya Pande	Manish Jha-R2
2.	Comp. App. (AT) No. 82 of 2021	Lasa Supergenerics Ltd. Vs. Harishree Aromatics & Chmicals Pvt. Ltd.	CS Ashish O. Lalpuria	
3.	Comp. App. (AT) No. 06 of 2022 & I.A. No. 608 of 2022	Paramjit Singh & Ors. Vs. Late Daljit Singh (Deceased) & Ors.	Sumesh Dhawan	Nahush Jain-R2 to R5
4.	Comp. App. (AT) No. 15 of 2022	Taru Projects Pvt. Ltd. & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana & Anr.	Varun Jain	Lata Sisodiya-R1

For Admission (Fresh Case)

5.	Comp. App. (AT) No. 35 of 2022	Vishal Gases Pvt. Ltd. & Ors. Vs. Raj Kishore Shaw & Ors.	Shambhu Chaturvedi	M.P. Gupta-R1 & R2 Ram A. Pandey-R-19,20 & 21
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For Admission (After Notice)

6.	Comp. App. (AT) No. 62 of 2020	Neil Shailesh Parikh Vs. Spider Prints Pvt. Ltd. & Anr.	Mayank Kumar	Surjan Singh Shekhawat-R1 Santhosh Krishnan-R2 Soumik Ghosal-R3
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By order of Hon'ble Chairperson
-sd/-
Registrar